

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/ 216D/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Chandan Das,  
District and Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the 24<sup>th</sup> April, 2019.

Sub: **Permission to leave the station.**

Ref:- Your letter No.DJ/BAK/1493/2019/E Dated the 12.04.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station, with your official car, at your own cost, w.e.f. evening of 12.04.2019 till the evening of 13.04.2019 and from the morning of 14.04.2019 till the morning of 17.04.2019, has been granted/rejected.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-49/2000/ 2161/A, dated 24.04.19**

Copy forwarded for information to:

1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Chandan